

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:6125
ANSWERED ON:03.05.2010
HOSTELS FOR SCS
Naranbhai Shri Kachhadia

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government is aware that hostels built in for SC/ST students at Surat and other various places are being used for other purposes;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT (SHRI D. NAPOLEON)

(a) and (b): As per information received from the State Government of Gujarat, the hostels built for SC/ ST are not being used for other purposes. However, the Comptroller and Auditor General of India in its Report No. 14 of 2007 informed that some SC/ ST hostels in some of the States have been irregularly utilized.

(c): The observation of the Comptroller and Auditor General of India has been communicated to the concerned State Governments. The running and maintenance of these hostels is the responsibility of the concerned State Governments/ implementing agencies, as only grant for construction is given.